

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 209 IA/314 (AHM) 2021
ITEM No. 210 IA/431(AHM) 2021 in
CP(IB) 586 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Noble Resources International Pvt Ltd
V/s
Sona Alloys Pvt Ltd

.....**Applicant**

.....**Respondent**

Order delivered on ..10/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Sr. Advocate, Mr. Saurabh Soparkar a/w Advocate, Mr. Jaimin Dave.
For the MTC : Sr. Advocate, Mr. Krishnendu Datta a/w Advocate, Mohammad Shahan Ulla.
For the Objector : Sr. Advocate, Mr. Gopal Jain, Advocate, Ms. Pratiksha Mishra.
For the COC : Advocate, Mr. Yuvraj Thakore.

ORDER

IA 314 of 2021

Learned Sr. Counsel, Mr. Saurabh Soparkar submits that queries raised by the Bench on 10.10.2022 are responded by filing an additional affidavit which is physically and e-filed today.

The learned Sr. Counsel, Mr. Soparkar concluded the arguments on behalf of RP.

List it for hearing of objections to the approval of resolution plan on 25.11.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**